

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH AT NEW DELHI**

MEMORANDUM OF APPLICATION
(Under section 18(1) read with Section 14,15,16 & 17 of National Green
Tribunal Act, 2010)

O.A. No. 26 OF 2023

IN THE MATTER OF:

AQEEL AHMED & ANR. ... APPLICANTS

VERSUS

GOVT. OF NCT OF DELHI AND ORS.

... RESPONDENTS

D.O.H: 21.07.2023

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<u>S.NO</u>	<u>PARTICULARS</u>	<u>PAGES</u>	<u>C.F.</u>
1.	True copy of the title document i.e. Jamabandi for the year 1960-61 pertains to the subject land in question with its English translation filed on behalf of the Applicants in compliance of directions passed by this Hon'ble Tribunal.	1-2	
2.	Proof of Service	3	

PLACE: NEW DELHI

DATED: 17.07.2023

FILED BY:


**(S.D. ANSARI, ADVOCATE)
COUNSEL FOR THE APPLICANTS
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NEW DELHI- 110002.**

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TRANSLATION FROM URDU TO ENGLISH (PITHARA FORM NO. 10)

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mabandi Moza Okhla Teh. & Distt. Delhi for the year 1960-61.

2	3	4	5	6	7
newat - No. of amabandi. Khatauni.	Name of owner with Description.	Name of patci, & Taraf with name of Nambardar Quantity and matter.	Name of owner with Descri- ption.	Name of the cultivator & Des.	Name of well & other sources or irrigation.
102 6	-	Thok roopa Niyadar nambardar	Dr. Zaki Hussain Khan s/o Fida Hussain caste pathan r/o, Jamia Nagar, Okhla owner possession claimant shamat ram phal etc. khwat no. 27	self cultivation occupied by owner	-



M.A. KHAN
(URDU HINDI-ENGLISH)
Inspector
Teh. Jind
Gurgaon, Haryana
Tis Hazari Court, Delhi

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Advance service of Documents filed on behalf of the Applicants in O.A. No. 26 of 2023

1 message

Shamsuddin Ansari <sdansari1950@gmail.com>

Tue, Jul 18, 2023 at 5:56 PM

To: csdelhi@nic.in

Cc: singh.anilkr@nic.in

Bcc: commissioner@mcd.nic.in, shojamianagar25@gmail.com

To,

1. Govt. NCT of Delhi
(Through its Secretary i.e.R-1)
2. Ministry of Environment and Forest
(Through its Principal Secretary i.e.R-2)
3. Municipal Corporation of Delhi
(Through its Commissioner i.e. R-3)
4. The SHO (i.e. R-4)
P.S.Jamia Nagar, New Delhi-110025

Sir(s)

Please find attached herewith the documents in compliance of the direction passed by the Hon'ble Tribunal in Case O.A. No.26 of 2023 titled as "Aqeel Ahmed & Anr. Vs Govt.. NCT of Delhi & Ors.". The matter is listed before the Bench on 21.07.2023. Please acknowledge the same accordingly.

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S.D.Ansari, Advocate
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Mob. 9810036438

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